



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,10th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Co.Pet./3/2015	M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR.B PRASAD (R1-3) MR.G KHANDELIA (R- 1-3)
2	Arb.P./4/2019	M/S. JAY BHAWANI VINAYAK TRADING Versus GANNON DUNKERLEY AND CO. LTD.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	
3	Arb.P./45/2020	SURAJIT PHUKAN AND ANR. Versus DWARIKA GOHAIN @ DARIKA GOHAIN AND 3 ORS.	MR S KHOUND R SARMAH MS. N BORAH	MR R CHAKRAVORTY

LEAVE NOTE OF ADVOCATES FOR 10/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR A DAS	02-09-2021	To	10-09-2021
4)	MR D K DAS	06-09-2021	To	17-09-2021
5)	MR J DAS	06-09-2021	To	10-09-2021
6)	MR S KHOUND	09-09-2021	To	10-09-2021
7)	MS. D GHOSH	07-09-2021	To	11-09-2021
8)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
9)	DR. N DEKA	10-09-2021	To	08-10-2021